

**Ministry of Parliamentary Affairs**  
**(Committee Section)**

**Subject: - Lok Sabha USQ No. 3446 for 9.8.2023.**

65 copies (both in Hindi and English) of the reply to the above question are forwarded to Lok Sabha Secretariat (Question Branch) for further necessary action.



(Anil Kumar)

Under Secretary to the Government of India  
Tele No. 23034728

**Lok Sabha Secretariat (Question Branch), New Delhi.**

MPA U.O. No. 10/01/2022-CB dated 8.8.2023

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**GOVERNMENT OF INDIA  
MINISTRY OF PARLIAMENTARY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3446  
TO BE ANSWERED ON 9.8.2023**

**CONSULTATIVE COMMITTEES**

**3446 SHRI JASBIR SINGH GILL**

Will the Minister of Parliamentary Affairs be pleased to state:-

- (a) the number of Consultative Committees of different ministries that have been constituted for year 2023-24; and
- (b) the details including the number of these Consultative Committees that have not held a single meeting till now?

**ANSWER**

**Minister of State (Independent Charge) of the Ministry of Law and Justice;  
Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the  
Ministry of Culture**

**(SHRI ARJUN RAM MEGHWAL)**

**(a) to (b): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF UNSTARRED QUESTION NO. 3446 BY SHRI JASBIR SINGH GILL TO BE ANSWERED IN LOK SABHA ON 9.8.2023 REGARDING CONSULTATIVE COMMITTEES**

(a) & (b) Consultative Committees of different ministries are not constituted year wise. As per Guidelines on Constitution, Functions and Procedures of Consultative Committees (para 3.10) Consultative Committees shall be constituted upon constitution of each Lok Sabha. For 17<sup>th</sup> Lok Sabha, 40 Consultative Committees have so far been constituted whose list is at (Annexe-A). This list is available on the website of the Ministry of Parliamentary Affairs (<https://mpa.gov.in/activities/consultative-committee/compositions-of-committees>). Details regarding date, name of committee, subject, etc. of meetings of Consultative Committees of various ministries held so far and also proposed to be held, are available on the website of this ministry (<https://mpa.gov.in/activities/consultative-committee/consultative-committees-meeting>). The Consultative Committee attached to the Ministry of Minority Affairs has not held any meeting so far.

**List of Consultative Committees for various Ministries**

<b>S. No.</b>	<b>Name of the Consultative Committee</b>
1.	Ministry of Agriculture and Farmers Welfare
2.	Ministry of Fisheries, Animal Husbandry and Dairying
3.	Ministry of Chemicals and Fertilizers
4.	Ministry of Civil Aviation
5.	Ministry of Coal and Mines
6.	Ministry of Commerce and Industry
7.	Ministry of Consumer Affairs, Food and Public Distribution
8.	Ministry of Cooperation
9.	Ministry of Culture and Ministry of Tourism
10.	Ministry of Defence
11.	Ministry of Development of North Eastern Region
12.	Ministry of Education
13.	Ministry of Electronics and Information Technology and Ministry of Communication
14.	Ministry of Environment, Forest and Climate Change
15.	Ministry of External Affairs
16.	Ministry of Finance
17.	Ministry of Food Processing Industries
18.	Ministry of Health and Family Welfare
19.	Ministry of Heavy Industries
20.	Ministry of Home Affairs
21.	Ministry of Housing and Urban Affairs
22.	Ministry of Information and Broadcasting
23.	Ministry of Jal Shakti
24.	Ministry of Labour and Employment
25.	Ministry of Law & Justice
26.	Ministry of Micro, Small and Medium Enterprises
27.	Ministry of Minority Affairs
28.	Ministry of Petroleum and Natural Gas
29.	Ministry of Ports, Shipping & Waterways
30.	Ministry of Power and Ministry of New Renewable Energy
31.	Ministry of Railways
32.	Ministry of Road Transport and Highways
33.	Ministry of Rural Development; and Ministry of Panchayati Raj
34.	Ministry of Skill Development and Entrepreneurship
35.	Ministry of Social Justice and Empowerment
36.	Ministry of Steel
37.	Ministry of Textiles
38.	Ministry of Tribal Affairs
39.	Ministry of Women and Child Development
40.	Ministry of Youth Affairs and Sports